

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	SC 10018/2017 (FRAMING OF CHARGE OR PLEA)		STATE BY TIPTUR RURAL POLICE Vs k v avinash alis lohith	Public Prosecutor SS
(SC/0010018/2017)				
: SC/0010018/2017				
2	SC 10014/2019 (FRAMING OF CHARGE OR PLEA)		State by Chikkanayakanahalli Police Vs Chikkobalaiah N	Public Prosecutor B.P.Rajendraprasad
3	SC 10024/2019 (FRAMING OF CHARGE OR PLEA)		State by Honnavalli Police Vs Veerabhadraswamy	Public prosecutor
4	SC 10040/2019 (FRAMING OF CHARGE OR PLEA)		State by Honnavalli Police Vs Manjamma	Public Prosecutor B.P.Rajendraprasad
5	SC 10046/2019 (FRAMING OF CHARGE OR PLEA)		STATE BY TURUVEKERE POLICE Vs Prabhu	PP
6	CRL.R.P. 10034/2019 (ORDERS)		Manjegowda Vs STATE BY TIPTUR RURAL POLICE	Jagadeesh.B.D
7	CRL.R.P. 10037/2019 (ORDERS)		Vinay D.R. Vs State by Chikkanayakanahalli Police	Jagadeesh.B.D
11.00 AM to 02.00PM				
8	CRL.A 10007/2019 (ARGUMENTS) IA/1/2019		Adithya T.J. Vs Vijayakumar S.K.	Udayashankar T T Yogananda.M.K
9	CRL.A 10029/2017 (ARGUMENTS) IA/1/2017		Krishna Vs H.S.Devaraju	GSM MD
(CRL.A/0010029/2017)				
: CRL.A/0010029/2017				
Cases listed below are adjourned due to Covid 19				
10	SC 10028/2020 (APPEARANCE OF ACCUSED)	06-01-2021	STATE BY HANDANAKERE POLICE Vs Anusoyamma P	Public Prosecutor

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02.45 PM to 05.45PM				
1	M.V.C. 1061/2018 (EVIDENCE)		Meenakshamma H.G Vs The Divisional Manager, Karnataka State Road Transport Corporation	Fouzia Khanam A.M.Vidyashankar
2	M.V.C. 1106/2018 (EVIDENCE)		Anusuya Vs Lokesha	Nataraju.M.C G.Vishwanath
3	M.V.C. 165/2018 (EVIDENCE)		Mannamma Vs Mamatha.B	M.N.K
4	M.V.C. 970/2019 (EVIDENCE)		Basavaraju.B.P Vs Krishnamurthy	Basavaraju.B.C
5	M.V.C. 1065/2019 (EVIDENCE)		Thimmegowda Vs Roopa.H.N	Chandru.M.R
6	R.A. 10035/2019 (ARGUMENTS) IA/1/2019		B.S.Munirajanayaka Vs B.S.Munilakshmibai	H.Lakshman
7	P and SC 10013/2019 (ARGUMENTS)		Diwakar M.P. Vs NIL	C.N. Krishnamurthy
8	Civil Misc. 10001/2017 (hear on I.A)		Maramardhana Vs THE SUPRINTENDENT ENGINEER (ELECTRICAL)	G B Adarsha T.N.A
(Civil Misc./0010001/2017)				
: Civil Misc./0010001/2017				
9	EX 10001/2017 (hear on I.A)		M/s Vistaar Financial Services (P) Ltd Vs Hariprasad.K.N	K.R. Dayananda M.B.K
(EX/0010001/2017)				
: EX/0010001/2017				
10	R.A. 10008/2018 (hear on I.A) IA/1/2018		Manjula Vs THE EXECUTIVE ENGINEER (KPTCL)	Suresh.G.R
(R.A./0010008/2018)				
: R.A./0010008/2018				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	Civil Misc. 10017/2018 (hear on I.A) IA/1/2018		Shivananjappa Vs THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
(Civil Misc./0010017/2018)				
: Civil Misc./0010017/2018				
12	Civil Misc. 10018/2018 (hear on I.A) IA/1/2018		Shivananjamma Vs THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
(Civil Misc./0010018/2018)				
: Civil Misc./0010018/2018				
13	Civil Misc. 10059/2018 (hear on I.A) IA/1/2018		Sadashivayya Vs THE EXECUTIVE ENGINEER (KPTCL)	K.R.Nagesh
14	P and SC 10014/2018 (hear on I.A)		S. Ramesh Vs Nil	Ajay.B.N
15	R.A. 10038/2018 (hear on I.A) IA/1/2018		Komala Vs D.S. Sukanya	Udayakumar T.K
16	P and SC 10006/2019 (hear on I.A)		Padma Vs NIL	Lakshman.H
17	EX 10010/2019 (HEARING ON MEMO) IA/1/2019		M/s Vistaar Financial Services (P) Ltd Vs Jayanna	Kavitha H.N.
11.00 AM to 02.00PM				
18	M.V.C. 1026/2020 (NOTICE)		Thimmakka Vs Basavaraju K.N.	Girish M R
19	M.V.C. 1041/2020 (NOTICE)		Pooja M.R Vs M.Sireesha	Padma Gopal
20	M.V.C. 1043/2020 (NOTICE)		Rajashekaraiyah M.S Vs M.Sireesha	S.G
21	O.S. 10001/2018 (HEARING)		Shadaksharaiah Vs Shivappa	Ramaswamy Iyengar K.S
22	P and SC 10007/2019 (HEARING)		Suresh S/o late Chandriah Vs Nil	K.S.Sreedhara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	P and SC 10012/2020 (HEARING)		Nanjamma Vs Nil	H.S.Krishnegowda
24	P and SC 10015/2020 (HEARING)		S.V. Mamatha Vs Nil	Somasundar S
25	P and SC 10016/2020 (HEARING)		Lakshmidevi Vs Nil	Somasundar S
26	P and SC 10018/2020 (HEARING) IA/1/2020 IA/2/2020		Usha M.S. Vs Nil	Sreedhara.K.S
27	Civil Misc. 158/2013 (EVIDENCE)		RANGAMMA Vs THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T M.S.S
(Civil Misc./0000158/2013)				
: Civil Misc./0000158/2013				
28	Civil Misc. 10003/2017 (EVIDENCE) IA/2/2017 IA/1/2017		N.R.Kumaraswamy Vs N.R.Tejaswikumar	BHD
(Civil Misc./0010003/2017)				
: Civil Misc./0010003/2017				
29	R.A. 10037/2016 (ARGUMENTS)		H.S.JAGADEESH Vs HUCHEGOWDA	Ramaswamy Iyengar K.S Exparte
(R.A./0010037/2016)				
: R.A./0010037/2016				
30	R.A. 10023/2019 (ARGUMENTS) IA/1/2019		C.R. Praveen Kumar Vs C.R. Naveenkumar	Sreedhara.N.N
31	R.A. 10024/2019 (ARGUMENTS) IA/1/2019		C.R. Praveen Kumar Vs C.R. Naveen Kumar	Karunakar.M.B
32	R.A. 10039/2017 (ARGUMENTS)		PARVATHAMMA Vs NAGARAJIAH	Ramaswamy Iyengar K.S G.S.M
(R.A./0010039/2017)				
: R.A./0010039/2017				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	R.A. 10016/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Basavaraju Vs Rajesh	Ramaswamy Iyengar K.S
(R.A./0010016/2018)				
: R.A./0010016/2018				
34	M.V.C. 1215/2018 (Respondent evidence)		B.N. Basavaraja Vs Bharath M.S	H.R.Krishnamurthy
35	R.A. 10003/2019 (FOR ENQUIRY) IA/1/2019		S. Chandrashekaraiiah Vs Special Land Acquisition Officer, Tumkur	K.N. Kumaraswamy C.N.G
36	M.V.C. 758/2019 (Respondent evidence)		Renuka.D.B Vs Kumara Alias Kumaraiah	Krishnamurthy.H.R
Cases listed below are adjourned due to Covid 19				
37	M.V.C. 937/2020 (NOTICE)	22-12-2020	P.C.Chandana Vs R.Naveenkumar	Hemaprashantha G.S.
38	Civil Misc. 10009/2020 (NOTICE)	22-12-2020	T. Kumarswamy Vs The Superintendent Engineer (Electrical)	Adarsh G.B
39	R.A. 10001/2018 (FOR OBJECTION)	22-12-2020	Revanna Vs N.R.Suresh	BLC
(R.A./0001001/2018)				
40	R.A. 10007/2018 (FOR OBJECTION) IA/1/2018 IA/2/2018	22-12-2020	Nanjundaiah Vs Gangamma	Basava Kumar.M.S
(R.A./0010007/2018)				
: R.A./0010007/2018				
41	R.A. 10017/2018 (FOR OBJECTION) IA/1/2018	22-12-2020	Rajesh Vs Basavaraju	Shivananda.M.V
(R.A./0010017/2018)				
: R.A./0010017/2018				
42	R.A. 10037/2019 (FOR OBJECTION) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	22-12-2020	Sannamma dead by Lr Amrutha Vs K. Malini	Jithendra Kumar Sathish.B

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43	P and SC 10016/2019 (FOR OBJECTION)	22-12-2020	Prema Vs S. Basavaraju	Somasundar S
44	M.V.C. 357/2020 (FOR OBJECTION)	22-12-2020	N.Bhushan Vs Arun V.	H.R.Krishnamurthy
45	Civil Misc. 10003/2020 (FOR OBJECTION)	22-12-2020	K.B.Jayashree Vs The Superintendent Engineer (Electrical)	Adarsh G.B
46	Civil Misc. 10004/2020 (FOR OBJECTION)	22-12-2020	Yathish.M Vs The Superintendent Engineer (Electrical)	Adarsh G.B
47	Civil Misc. 10005/2020 (FOR OBJECTION)	22-12-2020	Shivaprasad.M.S Vs The Superintendent Engineer (Electrical)	Adarsh G.B
48	Civil Misc. 10006/2020 (FOR OBJECTION)	22-12-2020	Chandrashekaraiah. K.T Vs The Superintendent Engineer (Electrical)	Adarsh G.B
49	Civil Misc. 10007/2020 (FOR OBJECTION)	22-12-2020	Nanjundaiah Vs The Superintendent Engineer (Electrical)	Adarsh G.B
50	M.V.C. 639/2018 (written statement of R2)	22-12-2020	Saravana @ Saron Vs Mahamad Khaleel	Sathish.B
51	M.V.C. 923/2018 (written statement of R2)	22-12-2020	Nataraju Vs Basavaraju	Somasundar S
52	M.V.C. 86/2020 (written statement of R2)	22-12-2020	Thimmakka Vs Pachankshari	Krishnamurthy H R Malikarjuna B.
53	M.V.C. 88/2020 (written statement of R2)	22-12-2020	Nagaraju.S.H Vs Pachankshari	Krishnamurthy H R
54	M.V.C. 173/2020 (written statement of R2)	22-12-2020	Chaya.A.R Vs Pandurangaiah	Krishnamurthy H R Mallikarjunaiah.B
55	P and SC 10008/2020 (PAPER PUBLICATION ISSUED)	22-12-2020	Lingaraju Vs NIL	Sathish.B
56	M.V.C. 587/2020 (written statement of R2)	22-12-2020	Shaik Jaffer Vs Nagendra	M.C.Nataraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	P and SC 10014/2020 (PAPER PUBLICATION ISSUED)	22-12-2020	Suvarna Vs NIL	Shobhadevi. S.V Nil

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 1119/2017 (SUMMONS)		State by Tiptur Town Police Vs Mohammed Jubera	APP
2	C.C. 216/2018 (SUMMONS)		State by Tiptur Town Police Vs Roopa.C.M	
3	C.C. 217/2018 (SUMMONS)		State by Tiptur Town Police Vs Harish	
4	C.C. 447/2018 (Await Summons)		RPF Arasikere Vs Kalander Hussain	
5	C.C. 962/2018 (SUMMONS)		State by Tiptur Town Police Vs A2-Shashikumar	APP
6	Crl.Misc. 166/2020 (Await Notice.)		Shankaramma Vs C.M.C. Tiptur	Fouzia Khanam
7	Crl.Misc. 152/2020 (Petitioner Evidence.)		Ghouse Khan Vs City Municipal Council	Fouzia Khanam
8	Crl.Misc. 153/2020 (Petitioner Evidence.)		Sidiq Vs City Municipal Council	Fouzia Khanam
9	C.C. 60/2018 (NBW to Accused)		State by Tiptur Town Police Vs Rathnamma	
10	P.C.R. 313/2020 (Sworn Statement)		M.N. Prashanth Vs Sindhu	Ramachandraiah.H.C
11	P.C.R. 314/2020 (Sworn Statement)		M.S. Dharnesha Vs C.K. Vasanthkumar	Ramachandraiah.H.C
12	C.C. 167/2020 (APPEARANCE OF ACCUSED)		State by Tiptur Town Police Vs Shivakumara	APP
13	P.C.R. 318/2020 (FIRST HEARING)		Nikhil. H.M. Vs Shivagangamma	M.C. Nataraj
Cases listed below are adjourned due to Covid 19				
14	C.C. 317/2018 (NBW to Accused)	25-02-2021	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Vedanthamurthy	B.C.B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 531/2018 (NBW to Accused)	25-02-2021	M/s AKSHATAKALPA FARMS AND FOODS PVT LTD. Vs A.N.Vinodkumar	Ajay.B.N
16	C.C. 647/2018 (NBW to Accused)	25-02-2021	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs N.R.Kiran	B.N.Ajay
17	C.C. 648/2018 (NBW to Accused)	25-02-2021	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs A.Sunitha	Ajay.B.N
18	C.C. 735/2018 (NBW to Accused)	25-02-2021	Sri. Gurukula Co-Operative Society Limited Its by K.S. Ningappa Vs K.D. Chandrashekhara	Shekar H.N
19	C.C. 736/2018 (NBW to Accused)	25-02-2021	Sri. Gurukula Co-Operative Society Limited Vs B.S. Jayamurthy	Shekar H.N
20	C.C. 756/2018 (NBW to Accused)	25-02-2021	Vasavi Cements, its by K.N. Ramaiah Vs D.G. Manjegowda	Ajay.B.N
21	P.C.R. 93/2020 (Sworn Statement)	25-02-2021	B.S.Nagaraja Shetty Vs M/s Omkar Enterprises	M.R Puttaraju
22	P.C.R. 307/2020 (Sworn Statement)	25-02-2021	Sadashivaiah. N.B Vs Shanthakumar. U.R	Sreedhara.K.S
23	C.C. 177/2020 (SUMMONS)	26-02-2021	Basaveshwara Institute of Technology by its H.N. Halappa Vs Career Today, by its Manoj Das	M.R. Girish
24	C.C. 984/2017 (Await Further Orders.)	26-02-2021	The Inspector of Legal Metrology, Bangalore Vs The Proprietor, Kandukuri Garments, Bhuleshwara, Mumbai	
25	C.C. 370/2019 (APPEARANCE OF ACCUSED)	26-02-2021	T.M. Arun Kumar Vs Gowri Shankar Construction by its Melappa	B. Mallikarjunaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	C.C. 156/2020 (APPEARANCE OF ACCUSED)	26-02-2021	SriShankara Veerabhadreshwara Souharda Credit Co-Op Society Ltd, Tiptur by its Authorized Signatory Vs Kantharaju A	K.R. Dayananda
27	C.C. 56/2019 (EVIDENCE)	26-02-2021	C.S. Ramakrishnasetty Vs S.S.Basavaraju	Ramachandraiah.H.C
28	C.C. 349/2019 (EVIDENCE)	26-02-2021	Gurukula Co-Operative Society Limited by its K.S. Ningappa Vs Lokesh	Shekar H.N
29	C.C. 711/2019 (EVIDENCE)	26-02-2021	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Lokesh	Nataraju.M.C
30	C.C. 584/2017 (NBW to Accused)	26-02-2021	State by Tiptur Town Police Vs YATHISH KUMAR	SRI.A.P.P.
(C.C./0000584/2017)				
: C.C./0000584/2017				
31	C.C. 56/2018 (NBW to Accused)	26-02-2021	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs Smt.Sunitha	B.N.A.
(P.C.R./0000082/2017)				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	R.A. 17/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		B.R.Yogeesh Vs The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
2	R.A. 18/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		T.S.Vijayakumar Vs The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
3	R.A. 22/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Jayamma Vs N.C.Lakshmi	G.B.Adarsh
4	R.A. 30/2018 (ARGUMENTS)		Basavaraju Vs The State of Karnataka By Chief Secretaty,	H.C. Ramachandraiah
5	R.A. 31/2018 (ARGUMENTS)		shivananda Vs The Sate of Karnataka By chief Secretary	H.C. Ramachandraiah
6	R.A. 37/2018 (ARGUMENTS)		Channabasappa Vs The State of Karnataka by Chief Secretary	M.C.Nataraju
7	R.A. 51/2018 (ARGUMENTS)		Renukaiah Vs Shankaraiah	S Somasundar
8	R.A. 65/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Pushpa Vs P.R. Mahesh	Krishnamurthy.B.G
9	R.A. 66/2018 (ARGUMENTS) IA/3/2018 IA/1/2018 IA/2/2018		Grama Panchayath, Hunaseghatta Vs Kallappa	Lakshman.H
10	R.A. 67/2018 (ARGUMENTS) IA/1/2018		Ananda Vs Junjaiah	Udayakumar T.K
11	R.A. 70/2018 (ARGUMENTS)		Chandrashekhar T.G. Vs Mohammad Shafi	K.R. Dayananda
12	R.A. 1/2019 (ARGUMENTS) IA/1/2019		Sannabyatappa Vs Channaveeregowda	Nagabhushan T.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	R.A. 4/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Manjunatha Vs Mahadevaiah	K.N. Gururaja
14	R.A. 50/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Sharadamma Vs Chinnamma	Ramaswamy Iyengar K.S
15	R.A. 51/2019 (ARGUMENTS)		Siddalingamurthy Vs Sri Sri Sri Immadi Karibasava Deshikendra Swamigalu	Ramaswamy Iyengar K.S
16	R.A. 52/2019 (ARGUMENTS)		Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S
17	R.A. 53/2019 (ARGUMENTS)		Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S
18	R.A. 55/2019 (ARGUMENTS)		Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S
19	R.A. 56/2019 (ARGUMENTS)		Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S
11.00 AM to 02.00PM				
20	O.S. 12/2020 (Steps) IA/1/2020		Praveenkumar Vs Manjunath	M.R. Puttaraju
21	O.S. 30/2020 (Plaintiff Evidence) IA/1/2020 IA/2/2020		T O Lathamani Vs Manjunath	D. Vasanthkumar
22	O.S. 40/2020 (Await Summons) IA/1/2020 IA/2/2020		Latha T N Vs Gowramma	Chandrashekar N
23	O.S. 21/2015 (Objection to IA.)		SMT.K.S.BHAGYALAKSHMI Vs SRI.K.S.GANGADHARAI AH	S.M.SHIVASHANKAR
24	M.C. 51/2020 (NOTICE)		S V Sangamesh Vs Shruthi	Gururaja K.N
25	M.A. 9/2020 (NOTICE) IA/1/2020 IA/2/2020		Nijagunaiah @ Nijaguna Vs Rangamma	C. Venu

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26	R.A. 12/2012 (ARGUMENTS) IA/1/2012		REVANASIDDAPPA REVANASIDDAPPA AND ANOTHER Vs A.S.PANCHAKSHARAIH AND OTHERS	H.P. MAHALINGAPPA
27	R.A. 1/2017 (ARGUMENTS)		Kiranakshidevi @ Arunakshidevi Vs Shankaramma	BGK
(R.A./0000001/2017)				
: R.A./0000001/2017				
28	R.A. 89/2017 (ARGUMENTS) IA/1/2017		Manjunath Vs Gopalaiah	G. Vishwanath
29	R.A. 4/2018 (ARGUMENTS)		Ashwini. G.S Vs B.S. Nagarathamma	Somasundar S
(O.S./0000359/2013)				
30	R.A. 68/2018 (ARGUMENTS) IA/1/2018		Abdul Rahman Vs Shahan Nawaz	Udayakumar T.K
Cases listed below are adjourned due to Covid 19				
31	R.A. 57/2019 (ARGUMENTS)	17-12-2020	Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S
32	R.A. 59/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	17-12-2020	Manjunatha Vs Lakshmiddevamma	H. Lakshman
33	R.A. 5/2020 (ARGUMENTS) IA/1/2020	17-12-2020	Arjun Wines, by 6 its proprietor D.N.Shankaregowda Vs Balaji Wines by its proprietor D Shivaprasad,	Krishnamurthy.B.G
34	R.A. 6/2020 (ARGUMENTS) IA/1/2020	17-12-2020	S.L.N Wines Sampige , by its proprietor Rajanna Vs Balaji Wines, by its proprietor D.Shivaprasad	Krishnamurthy.B.G
35	R.A. 7/2020 (ARGUMENTS) IA/1/2020	17-12-2020	S.L.N Bar and Restaurant by tis proprietor Smt.Kamala Vs Balaji wines , Tiptur by its proprietor D Shivaprasad	Krishnamurthy.B.G
36	R.A. 12/2020 (ARGUMENTS) IA/1/2020	17-12-2020	Shivaiah Vs C.N.Chidananda	S.Somasundar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 23/2016 (Further cross of DW.)	25-02-2021	Gowramma Vs Shankarappa	BSJ
(O.S./0000023/2016)				
: O.S./0000023/2016				
38	L.A.C. 5/2017 (Petitioner Evidence.)	25-02-2021	S.M.Lakshmiddevamma Vs Land Acquisition officer	MRG
(L.A.C./0000005/2017)				
: L.A.C./0000005/2017				
39	M.C. 71/2017 (Objection to IA.)	25-02-2021	Udaykumar Vs Kempadevamma	FOUZIA KHANUM
(M.C./0000071/2017)				
: M.C./0000071/2017				
40	R.A. 77/2017 (Amended Appeal memo) IA/1/2017	25-02-2021	M. Channabasavaiah Vs Lakshmiddevamma	Somasundar S
41	M.C. 23/2018 (Await Mediation report.)	25-02-2021	S.L.Sunitha @ Nagarathna Vs G.Ganesh @ Banakara	M.R.Girish
42	R.A. 60/2018 (NOTICE) IA/1/2018	25-02-2021	Jayalakshamma Vs M.S.Kumarswamy	Nagabhushan T.N
43	O.S. 34/2018 (Referred to Mediation) IA/1/2018	25-02-2021	Shashikala Vs Bharath	Udayakumar T.K
44	M.V.C. 1371/2018 (Respondent Evidence.)	25-02-2021	Manjula M.C. Vs Vani.K.Hebbar	H.R.Krishnamurthy
45	M.V.C. 459/2019 (Petitioner Evidence.)	25-02-2021	Karthik.R.M. Vs B.R.Somashekhar	Krishnamurthy H.R.
46	R.A. 28/2020 (NOTICE) IA/1/2020 IA/3/2020 IA/2/2020	25-02-2021	Chikkamma Vs H.D. Manjula	H. Lakshman

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<u>02.45 PM to 05.45PM</u>				
FURTHER EVIDENCE FOR PLNTF				
1	O.S. 251/2020 (EVIDENCE) IA/1/2020 IA/2/2020		Madhumohan Vs The Govt. of Karnataka represented by the Chief Secretary	Udayakumar T.K
PLNTF EVIDENCE				
2	O.S. 237/2018 (EVIDENCE)		Anwarsab Vs Shoukath	K.R. Dayananda
3	O.S. 157/2015 (ARGUMENTS)		MOHANRAJ Vs GANGADHARAI AH	K.S. RAMASWAMY IYENGAR
4	O.S. 297/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		SIDDARAMAKKA Vs SOWBHAGYAMMA	M.C. NATARAJ
5	O.S. 155/2015 (Defendant Evidence)		MOHANRAJ Vs SIDDAIAH	K.S. RAMASWAMY IYENGAR
6	O.S. 253/2015 (Defendant Evidence)		MOHANRAJ Vs RAMASHETTY	K.S. RAMASWAMY IYENGAR
7	O.S. 55/2016 (Defendant Evidence)		K.B. Mallikarjunaiah Vs Thontaradhya	
(O.S./0000055/2016)				
: O.S./0000055/2016				
<u>11.00 AM to 02.00PM</u>				
8	O.S. 507/2014 (To report settlement.) IA/1/2014 IA/2/2014		LATHA Vs NANJAPPA	K.S.SREEDHARA
9	O.S. 69/2015 (SUMMONS) IA/2/2015 IA/1/2015		CHANDRASHEKARAI AH Vs GOWRAMMA	K.S. RAMASWAMY IYENGAR
10	O.S. 317/2015 (SUMMONS)		SARVODAYA VIDYA SAMSTHE REP. BY C. RAMESH Vs SHANKARAI AH	B.D. JAGADEESH
11	O.S. 21/2017 (SUMMONS)		VENKATARAMAIH ALIYAS VENKATARAMANAI AH Vs Shashidhara	MD

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12	O.S. 281/2018 (SUMMONS)		Nagaraju Vs Narasimhaiah	G.B. Adarsh
13	O.S. 291/2019 (SUMMONS) IA/2/2019		Basavaraju N.M. Vs Leelavathi	H L Sudakar
14	O.S. 367/2019 (SUMMONS)		Corporation Bank Rep by its Branch Manager B.V. Harinath Vs Sharadamma	Nataraju.M.C
COURT NOTICE TO PLFT.				
15	O.S. 279/2015 (SUMMONS)		GURUPRASAD Vs CHANDRAMMA	S.K SATYANARAYANA
16	O.S. 21/2014 (Cross of PW1)		H.G SUDHAKAR Vs MANJUNATH	T.N.NAGABHUSHAN
17	O.S. 107/2014 (Cross of PW1) IA/1/2014 IA/2/2014		H.C. DAYANANDA AND ANOTHERS Vs DHANANJAYA AND ANOTHER	B.G.CHANDRAPPA
18	O.S. 167/2014 (Cross of PW1) IA/1/2014 IA/2/2014		S.MALLIKARJUNAIAH Vs SMT.MAHADEVAMMA AND 2 OTHERS	
19	O.S. 345/2014 (Cross of PW1) IA/1/2014 IA/2/2014		SMT.BHARATHI Vs A.R. SOMASHEKHAR AND 13 OTHERS	
20	O.S. 277/2019 (HEARING)		Radamma V. Vs M.P. Mallikarjunaiah	Lakshman.H
21	Misc 9/2019 (HEARING)		Radamma Vs The Special Land Acquisition Officer	Lakshman.H
22	FDP 3/2018 (Settelment)		M.B. Rathnamma Vs Mallamma	Udayakumar T.K
23	O.S. 31/2015 (EVIDENCE) IA/2/2015 IA/1/2015		HUTCHIAIAH Vs SURESHA	K.B.LINGAPPA
24	O.S. 325/2015 (EVIDENCE) IA/2/2015 IA/1/2015		SHADAKSHARAIAH Vs BASAVALINGAPPA	L.NANDISHKUMAR

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25	O.S. 391/2015 (EVIDENCE) IA/2/2015 IA/1/2015		RUDRAMMA Vs RANGAPPA @ PUJARI RANGAPPA	G.S. MALLESH
PLNTF EVIDENCE				
26	O.S. 241/2015 (EVIDENCE) IA/1/2015		SOWABAGYAMMA Vs UMESH	
27	O.S. 141/2016 (EVIDENCE)		N.S. Mohan kumar Vs N.S. Rajashekaraiah	
Cases listed below are adjourned due to Covid 19				
28	O.S. 199/2020 (SUMMONS) IA/1/2020	01-02-2021	B.V. Renukappa Vs Shankaramma	Chandrappa B.G
29	O.S. 201/2020 (SUMMONS)	01-02-2021	N.G. Uma Mahesh Vs Gangamma	Sathish.B
30	O.S. 203/2020 (SUMMONS) IA/1/2020	01-02-2021	Mohammed Ruman Vs Chief Secretary	Sreedhara.K.S
31	Misc 6/2017 (NOTICE)	01-02-2021	Ramakka Vs Nanjamma dead by LRs	K.S. RAMASWAMY IYENGAR
32	O.S. 243/2018 (NOTICE)	01-02-2021	Nagamma Vs Gangamma	Sreedhara.K.S
33	EX 28/2020 (NOTICE)	01-02-2021	Sri.Ram Chits(K) Pvt.Limited Vs Prafullachandraprabhu C.N.	Yatheesh Kumar
34	EX 29/2020 (NOTICE)	01-02-2021	Sri.Ram Chits(K) Pvt.Limited Vs Jagadish A.R.	Yatheesh Kumar C.R.
35	EX 30/2020 (NOTICE)	01-02-2021	Sri.Ram Chits(K) Pvt.Limited Vs Mangalamma	Yatheesh Kumar C.R.
36	EX 36/2020 (NOTICE)	01-02-2021	Sadashiva Rao Vs C.S. Puttaswamy	Nagabhushan T.N
37	EX 37/2020 (NOTICE)	01-02-2021	M. Mani Dead by his Lrs. Vs Suryabhanu	K.N. Gururaja
38	EX 42/2020 (NOTICE)	01-02-2021	Y.R. Somashekaraiah Vs B. Lalithamma	Udayakumar T.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 295/2020 (NOTICE) IA/1/2020 IA/2/2020	01-02-2021	Chikkamma Vs Kariyappa	Nagabhushan T.N
40	EX 47/2020 (NOTICE)	01-02-2021	Chandrashekara Kalyanimath Vs C.K. Virupakshamma	Udayakumar T.K
41	EX 9/2019 (For Objection)	01-02-2021	Syndicate Bank Vs Basavaraju	Mohamed Afroze Ahamed
42	EX 78/2019 (For Objection)	01-02-2021	Karnataka Bank Ltd., Vs Shivakumar	Sreedhara.N.N
43	O.S. 183/2019 (For Objection)	01-02-2021	Rangamma Vs Manjappa	Lakshman.H
44	O.S. 23/2019 (Writter Statement) IA/1/2019	01-02-2021	Somashekaraiah Vs Shivakumar	B.K. Channakeshava
45	O.S. 51/2020 (Writter Statement)	01-02-2021	Sri Ballekatte Samasthana Sri Matada Vidya Samsthe (R) Vs Siddalingamurthy	Udayakumar T.K
46	O.S. 114/2017 (Steps)	01-02-2021	Beeregowda Vs Chikkanna	

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02.45 PM to 05.45PM				
1	C.C. 50/2014 (SUMMONS)		RURAL P S Vs LOKESH	
2	C.C. 294/2018 (SUMMONS)		Tiptur Rural Police Station Vs Shivashankarappa	Muniraju
3	C.C. 277/2019 (SUMMONS)		Kibbanahalli Police Vs Mahesha	State by Complainant
4	C.C. 1624/2014 (Re-Issue NBW to Accused)		K.S. BEERAPPA Vs G.S. PRAKASH	
5	C.C. 2733/2014 (Re-Issue NBW to Accused)		S.H.TIMMAIAH Vs K.M.SHANKARAPPA	T.N.NAGABHUSHAN
6	C.C. 2809/2014 (Re-Issue NBW to Accused)		T.C.MANJULA Vs M.G.KEMPARAJU	G.R. MANJUNATHSWAMY
7	C.C. 2368/2015 (Re-Issue NBW to Accused)		A.P.M.C. TIPTUR RBY SECRETARYK.C.DORESWAMY Vs MS. INCHARA TRADERS TIPTUR RBY. PROP. S.NANDAN KUMAR	T.N.NAGABHUSHAN
8	C.C. 30/2015 (NBW to Accused)		K.B. CROSS P.S. Vs VISHWANATHA	
9	C.C. 2370/2015 (NBW to Accused)		KIBBANAHALLI P.S. Vs SHIVA PRASAD	
10	C.C. 76/2017 (EVIDENCE)		Tiptur Rural Police Station Vs Roopa. M.S	
SS TO WITNESSES				
11	C.C. 42/2014 (EVIDENCE)		RURAL P S Vs NATHARAMU	
12	C.C. 1377/2016 (EVIDENCE)		Tiptur Rural Police Station Vs Eshwaraiah	
Cases listed below are adjourned due to Covid 19				
13	C.C. 2803/2014 (SUMMONS)	01-02-2021	K.S.CHIDANANDA Vs K.M.SHIVAPRAKASH	B. SATHISH
14	C.C. 235/2016 (SUMMONS)	01-02-2021	T.G. LINGARAJU Vs T.M. DILIP	UMESH RAO

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 411/2016 (SUMMONS)	01-02-2021	Ms. Sriram Transport Fin. , Ltd., PA holder Kumaras swamy Vs Shahid Pasha	
(C.C./0000411/2016)				
: C.C./0000411/2016				
16	C.C. 135/2018 (SUMMONS)	01-02-2021	Tiptur Rural Police Station Vs Jameer	
17	C.C. 583/2019 (SUMMONS)	01-02-2021	Excise Police Station, Tiptur Vs Srinivas	State by Complainant
18	C.C. 70/2012 (Re-Issue NBW to Accused)	01-02-2021	SRIPADARAO Vs NAGARAJU.U.SHET	M.S. JITHENDRA KUMAR
19	C.C. 329/2014 (Re-Issue NBW to Accused)	01-02-2021	S.H. THAMMAIAH Vs K.M. SHANKARAPPA	
20	CrI.Misc. 432/2014 (NOTICE)	01-02-2021	B.S.NAGARATHNA BAI Vs B.H.SURESH	
21	C.C. 87/2016 (NOTICE)	01-02-2021	P.SUNANDAMURTHY Vs D.THIMMEGOWDA	P.SHIVANANJAPPA
22	C.C. 112/2016 (Re-Issue NBW to Accused)	01-02-2021	SAMPATHKUMAR.K.R. Vs S.P.BYRESH	K.S. RAMASWAMY IYENGAR
23	C.C. 140/2016 (Re-Issue NBW to Accused)	01-02-2021	SARDAR PASHA Vs MS VISWAVIJETA CHITS TIPTUR BY ITS DIRECTORS MUNIRAJU C.V.	K.S. RAMASWAMY IYENGAR
24	C.C. 172/2016 (Re-Issue NBW to Accused)	01-02-2021	RAMANANDA T.A. Vs VISWAVIJETA CHITS KARNATAKA PRIVATE LTD. REPT. ITS BY MANAGER MUNIRAJU C.V.	K.S. RAMASWAMY IYENGAR
25	C.C. 239/2016 (Re-Issue NBW to Accused)	01-02-2021	MS SRI GURUKULA CO- OPERATIVE SOCIETY LTD. TIPTUR REPRESENTED BY ITS MANAGER K.S NINGAPPA Vs SRI. A.G. KANTHARAJU	H.N. SHEKAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	C.C. 741/2016 (Re-Issue NBW to Accused)	01-02-2021	Proprietor, sharada enterprises Naren K.V. Rama mandira Road, tiptur town. Vs Proprietor, FOR IMAGE HOLDING,	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 298/2019 (Steps)		Chandrappa Vs Lalithamma	Chandrappa B.G
2	O.S. 37/2017 (Settelment)		Girijamma Vs Venkatappa	
3	O.S. 90/2013 (EVIDENCE)		G.S.MANJULA Vs H.R. SIDDAMMA OTHERS	S.M.SHIVASHANKAR
4	O.S. 2/2015 (EVIDENCE) IA/2/2015 IA/1/2015		HUCHAIAH Vs DODDARANGAIAH	S.SOMASUNDAR
5	O.S. 242/2015 (EVIDENCE) IA/2/2015 IA/1/2015		R.C.NAGARAJU Vs T.S.SHIVANANDA	M.R. GIRISH
CROSS EXAMINATION OF DW				
6	O.S. 426/2013 (EVIDENCE) IA/1/2013 IA/2/2013		R.S. SHANKARAPPA Vs R.S. CHANNEGOWDA	
CROSS EXAMINATION OF PW				
7	O.S. 78/2014 (EVIDENCE) IA/1/2014 IA/2/2014		L. BHAGYA Vs H.A YOGANANDA	H.C. RAMACHANDRAIAH
8	O.S. 318/2015 (EVIDENCE) IA/2/2015 IA/1/2015		GOWRAMMA Vs LAKSHMIDEVAMMA	M.C. NATARAJ
DEFN EVIDENCE				
9	O.S. 346/2013 (EVIDENCE) IA/1/2013 IA/2/2013		SOHAN R. GOWDA Vs RATHNAMMA	H.C. RAMACHANDRAIAH
10	O.S. 402/2013 (EVIDENCE)		GANGAMMA Vs NAGAMMA AND OTHERS	C.CHANNEGOWDA
FURTHER EVIDENCE FOR DEFND				
11	O.S. 422/2012 (EVIDENCE) IA/2/2012 IA/1/2012 IA/3/2012		PUTTARAJU Vs H.L. RANGANATH	H.S. KRISHNEGOWDA S.N.SHIVASHANKAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 22/2020 (Sumons to Defendant/s)		Ahammed Jhan Vs Annadanappa	M.R.Girish
13	O.S. 28/2020 (Sumons to Defendant/s)		Lakkamma Vs Dasappa	M.R. Girish
14	O.S. 162/2020 (Sumons to Defendant/s)		G.B. Shivalingaiah Vs Asha	Ramachandraiah.H.C
15	O.S. 43/2018 (Further chief of PW1) IA/1/2018		H.N. Vasanthkumar Vs N. Panindra	
16	O.S. 256/2018 (A.D.R.)		Canara Bank Vs M/s Jyothi Pharma Rep by its Prop Nayaz Khan	Nagabhushan T.N
17	O.S. 424/2018 (A.D.R.)		Kumaraiah Vs Channigarayappa	M.B. Karunakar
18	O.S. 10/2017 (Plaintiff Evidence)		Mr. Rajashekharaiiah Vs Narashimamurthy	
19	O.S. 184/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020 IA/2/2020 IA/3/2020		Raje Gowda Vs The Thahsildar, Tiptur	Lakshman.H
<u>11.00 AM to 02.00PM</u>				
20	O.S. 301/2016 (SUMMONS)		M.K. Jayaram Vs K.M. Chandrashekar	
21	O.S. 44/2020 (SUMMONS)		Theerthaprasad C.S. Vs K.S. Arunkumar	Somasundar S
22	O.S. 186/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		Huche Gowda Vs The Thahsildar, Tiptur	Lakshman.H
23	O.S. 298/2020 (SUMMONS) IA/1/2020 IA/2/2020		Neelamma Vs Gangadarappa	H.Lakshman
24	O.S. 330/2015 (NOTICE) IA/2/2015 IA/1/2015		SMT. H.S.RENUKAMMA Vs H.M.VIRUPAKSHAIH	T. BASAVARAJU

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 116/2020 (Writer Statement) IA/1/2020		Narasimhamurthy Vs Nijagunaiah	M.K. Dakshinamurthy
26	O.S. 308/2020 (Writer Statement) IA/1/2020 IA/2/2020 IA/3/2020		M/s Sri. Krishna Tyre Works Rep by its partner S. Suresh Vs M/s Manjunatha General Engineering Rep by its Prop. V. Manjunath	Ajay.B.N
27	EX 20/2014 (Steps)		THE MANAGER PRIMARY CO- OP.AGRICULTURAL RURAL DEVELOPMENT BANK LTD. TIPTUR Vs K.S.MAHADEVIAIAH	C.CHANNEGOWDA
28	EX 36/2014 (Steps)		THE MANAGER PRIMARY CO- OP.AGRICULTURE RURAL DEVELOPMENT BANK LTD. TIPTUR Vs C.L.BASAPPA	
29	EX 38/2014 (Steps)		THE MANAGER PRIMARY CO- OPERATIVE AGRICULTURE RURAL DEVELOPMENT BANK LTD TIPTUR. Vs SHANKAR SINGH	
30	EX 63/2014 (Steps)		SHANKARA Vs H.R. SHEKAREGOWDA	
31	EX 17/2017 (Steps)		Karnataka Bank Ltd., Vs G.B.Rangaswamy	
32	EX 50/2017 (Steps)		MALLIKARJUNA SWAMY Vs SRI.S.P. GIRISH	
33	EX 15/2018 (Steps)		G.B. Kantharaju Vs Jabiulla Sab	Somasundar S
34	EX 28/2018 (Steps)		Sri.Ram Chits(K) Pvt.Limited Vs Shanvaz	Banashankar
35	O.S. 360/2018 (Steps)		State Bank of India Vs A. Rajanna	Lakshman.H
36	EX 12/2019 (Steps)		Syndicate Bank Vs Jameer	Mohamed Afroze Ahamed

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	EX 26/2019 (Steps)		Syndicate Bank Vs Imran Pasha	Mohamed Afroze Ahamed
38	O.S. 238/2017 (Settlement)		The Kaveri Grameena bank , R-P by its Branch manager R Siddamari Vs Kempegowda	
Cases listed below are adjourned due to Covid 19				
39	O.S. 356/2016 (SUMMONS)	08-01-2021	Honnamma Vs Sannadoddaiah	
40	O.S. 66/2017 (SUMMONS)	08-01-2021	Srikanthaiah Vs Chandrappa	
41	O.S. 198/2017 (NOTICE)	08-01-2021	K.C. Gangadhara Vs Chandrappa	
42	FDP 3/2019 (NOTICE)	08-01-2021	Siddaramaiah Vs Ganganna	Ramaswamy Iyengar K.S
43	EX 16/2019 (NOTICE)	08-01-2021	Syndicate Bank Vs Eraiah	Mohamed Afroze Ahamed
44	EX 28/2019 (NOTICE)	08-01-2021	Syndicate Bank Vs Vasantha Kumari	Mohamed Afroze Ahamed
45	EX 30/2019 (NOTICE)	08-01-2021	Syndicate Bank Vs Ghouse Khan	Mohamed Afroze Ahamed
46	EX 32/2019 (NOTICE)	08-01-2021	Syndicate Bank Vs Puttaiah	Mohamed Afroze Ahamed
47	EX 38/2019 (NOTICE)	08-01-2021	Syndicate Bank Vs Panchakshamma	Mohamed Afroze Ahamed
48	EX 69/2019 (NOTICE)	08-01-2021	Shriram Chits (Karnataka)Pvt.Ltd. Vs Kumaranna	Yatheesh Kumar C.R.
49	EX 14/2020 (NOTICE)	08-01-2021	Shriram Chits (Karnataka)Pvt.Ltd., Vs Mohammed Abdula Shariff	Banashankar K.B.
50	EX 42/2019 (Steps)	08-01-2021	Syndicate Bank Vs Jayadevappa	Mohamed Afroze Ahamed

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	EX 46/2019 (Steps)	08-01-2021	Syndicate Bank Vs Yakoob Sab	Mohamed Afroze Ahamed
52	EX 54/2019 (Steps)	08-01-2021	Syndicate Bank Vs Umesha V.	Mohamed Afroze Ahamed
53	O.S. 148/2019 (Steps) IA/1/2019	08-01-2021	C. Nagaraju Vs M.D. Ravikumar	Shobhadevi. S.V
54	EX 80/2019 (Steps)	08-01-2021	Shriram Chits (Karnataka)Pvt.Ltd., Vs Nagaraju C.L.	Banashankar K.B.
55	EX 105/2019 (Steps)	08-01-2021	Chandramma Vs Ramalingegowda	M.R. Girish
56	O.S. 316/2019 (Steps) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	08-01-2021	Lakshamma Vs Sannaguddaiah	M.R. Puttaraju
57	O.S. 444/2014 (Amended Plaintiff) IA/1/2014 IA/2/2014	08-01-2021	RAMANNA Vs NAGAMMA	BHARATHRAJ
58	O.S. 139/2016 (Amended Plaintiff)	08-01-2021	Vedavathi alias Swetha Vs Ganganna	
(O.S./0000139/2016)				
: O.S./0000139/2016				
59	EX 38/2015 (Issue arrest notice against JDR)	08-01-2021	MS.SHRIRAM CHJITS KAR PVT. LTD. TIPTUR RBY. SHARATHKUMAR.N. Vs MALLESHPA AND OTHERS	B.N. AJEY
60	O.S. 374/2015 (Further chief of PW1) IA/3/2015 IA/2/2015 IA/1/2015	08-01-2021	DRAKSHAYANAMMA Vs GANGAIAH	M.K. DHAKSHINAMURTHY
61	O.S. 384/2015 (EVIDENCE) IA/2/2015 IA/1/2015	16-01-2021	H.N. MAHADEVAIAH Vs GANGADHARAI AH	S.V. SHOBHADEVI
62	O.S. 179/2016 (EVIDENCE)	16-01-2021	B.M. Harshitha Vs V.S. Mohankumar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	O.S. 201/2016 (EVIDENCE)	16-01-2021	Malini alias Mallamma Vs Siddamma	
64	O.S. 204/2016 (EVIDENCE)	16-01-2021	Nanjappa Vs Thimme shetti	H.LAKSHMAN
65	O.S. 302/2016 (EVIDENCE)	16-01-2021	Mydin sab Vs Sheik Ahammed	
(O.S./0000302/2016)				
: O.S./0000302/2016				
66	O.S. 350/2016 (EVIDENCE)	16-01-2021	B. Nagarathamma Vs Doreyappa	
(O.S./0000350/2016)				
: O.S./0000350/2016				
67	O.S. 119/2017 (EVIDENCE)	16-01-2021	S.G. Prasad Vs B. Jaganmurthy	
68	O.S. 161/2017 (EVIDENCE)	16-01-2021	Sri Umesh Vs Sri. S Shivapanchakshari	
69	O.S. 197/2017 (EVIDENCE)	16-01-2021	Mylaraiah Vs Huchamma	
70	O.S. 315/2017 (EVIDENCE) IA/2/2017 IA/1/2017	16-01-2021	Basavaraju, Vs M/s.Adani Green Energy (U.P.)Ltd., R/by. Arun Guptha.	
71	O.S. 150/2018 (EVIDENCE) IA/1/2018	18-01-2021	Kempaiah Vs A.N. Vasanthappa	M.K. Dakshinamurthy
72	O.S. 292/2018 (EVIDENCE)	18-01-2021	T.K. Krishnamurthy Vs K. Hemachandra	Somasundar S
73	O.S. 350/2018 (EVIDENCE) IA/1/2018 IA/2/2018	18-01-2021	Lakshamma Vs Dayananda	Lakshman.H
74	O.S. 40/2019 (EVIDENCE)	18-01-2021	Shivamurthy G.S. Vs Sathyamurthy	Udayakumar T.K
75	O.S. 342/2019 (EVIDENCE) IA/1/2019	18-01-2021	Venkataramaiah Vs Shashidhara	Sathish.B
76	O.S. 66/2015 (Plaintiff Evidence) IA/1/2015	21-01-2021	M.K. KALPANA OTHERS Vs SHANKARAMANI	BASAPPA

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77	O.S. 274/2017 (Plaintiff Evidence) IA/2/2017 IA/1/2017	21-01-2021	N.B. Kantharaju Vs Shankaralingaiah	M.B.K
78	O.S. 2/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	21-01-2021	Mohammed Thofiq Vs Haseen Banu	Ramachandraiah.H.C
79	O.S. 127/2018 (Plaintiff Evidence) IA/1/2018	21-01-2021	Katamma Vs Rangappa @ Pujari Rangappa	G.S. Mallesh
80	O.S. 222/2018 (Plaintiff Evidence) IA/1/2018	21-01-2021	Leelavathi Vs Commissioner	Udayakumar T.K
81	O.S. 283/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	21-01-2021	Sri. Mallaiah Vs Rangaswamy	Lakshman.H
82	O.S. 328/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	21-01-2021	Rathnamma Vs Javarappa	Ramaswamy Iyengar K.S
83	O.S. 16/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	21-01-2021	Shankarappa @ Shankaregowda Vs Nanjundaiah	Chandrappa B.G
84	O.S. 18/2019 (Plaintiff Evidence) IA/1/2019	21-01-2021	Rajashekara Vs Neelamma	Somasundar S
85	O.S. 34/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	21-01-2021	Mylaraiah Vs Puttaiah	Ramachandraiah.H.C
86	O.S. 50/2019 (Plaintiff Evidence) IA/1/2019	21-01-2021	Krishna Vs Commissioner	G.S. Mallesh
87	O.S. 82/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	21-01-2021	K.R. Gavirangaiah Vs Venkatagiriappa	H.K. Nanjegowda
88	O.S. 142/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	21-01-2021	Balakrishnaiah Vs Jayalakshmi	Ramachandraiah.H.C
89	O.S. 162/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	21-01-2021	B. Chandrashekaraiah Vs Harisha	Somasundar S

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90	EX 54/2018 (Further payment)	21-01-2021	Chikkamma Vs G.R. Gangadharaiah	Shivakumara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 1129/2014 (Issue NBW to Accused)		N.V.KERE POLICE Vs SUVARNAMMA	
2	Crl.Misc. 50/2020 (Paper publication)		Rangaswamy M.G. Vs The Thahsildar, Tiptur	M.B.Karunakar
Cases listed below are adjourned due to Covid 19				
3	Crl.Misc. 53/2020 (Paper publication)	16-01-2021 (11.00 AM to 02.00PM)	C.K. Shekar Vs The Thahsildar, Tiptur	H.S. Krishnegowda
4	Crl.Misc. 79/2020 (Paper publication)	16-01-2021 (11.00 AM to 02.00PM)	S. Puttaswamy Vs The Thahsildar, Tiptur	Channakeshava.B.K
5	C.C. 28/2018 (Re-Issue NBW to Accused)	16-01-2021	Shabir pasha Vs J.Joseph	C.Chennegowda
6	C.C. 435/2018 (Re-Issue NBW to Accused)	16-01-2021	Honnnavalli Police Vs Prasanna	Shivamma
7	C.C. 632/2018 (Re-Issue NBW to Accused)	16-01-2021	Jagadish Urs Vs C.B. Mohankumar	Nataraju.M.C
8	Crl.Misc. 95/2020 (NOTICE)	16-01-2021	Latha Vs Doreswamy	S.V.Shobhadevi
9	Crl.Misc. 289/2020 (NOTICE)	16-01-2021	Shivanna Vs Tahasildar	B.Satish
10	Crl.Misc. 290/2020 (NOTICE)	16-01-2021	Basavaraju Vs The Thahsildar, Tiptur	B.Satish
11	Crl.Misc. 291/2020 (NOTICE)	16-01-2021	Shivananda Vs The Thahsildar, Tiptur	B.Satish
12	P.C.R. 269/2015 (HEARING)	16-01-2021	CHANNIAIAH Vs KALAVATHI	M.R. GIRISH
13	C.C. 568/2018 (NBW to Accused)	16-01-2021	Krishnappa Vs Vijaya Kumara	Lakshman.H
14	C.C. 274/2019 (NBW to Accused)	16-01-2021	Honnnavalli Police Vs Kowshika N.	State by Complainant

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15	C.C. 706/2016 (For Charge,)	16-01-2021	State by Honnavalli Police Vs Yogaraju H.G @ Gandasi Rajanna	
16	C.C. 912/2016 (For Charge,)	16-01-2021	Honnavalli Police Vs Parameshwarappa	State by complainant
17	C.C. 1266/2016 (For Charge,)	16-01-2021	Nonavinakere Police Vs Nagabhushana	State by Complainant
18	P.C.R. 331/2016 (Sworn Statement)	16-01-2021	H.R Muniyappa Vs T.S. Devaraju	
19	P.C.R. 332/2016 (Sworn Statement)	16-01-2021	Raghuswamy Vs Sami alias Shamibeg	